

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3095
ANSWERED ON:24.04.2012
YAMUNA SPORTS COMPLEX OF DDA
Geete Shri Anant Gangaram

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has received any complaints regarding unauthorized private tennis coaching at the Delhi Development Authority (DDA) Yamuna Sports Complex, Delhi after normal coaching hours in the evening;
- (b) if so, the details thereof and the action taken thereon;
- (c) whether the DDA Yamuna Sports Complex has rented tennis courts to any particular academy;
- (d) if so, the details thereof alongwith the terms and conditions therefor;
- (e) whether due to practice sessions conducted by the tennis academy, regular members of DDA Yamuna Sports Complex are denied opportunity to play in the tennis courts; and
- (f) if so, the details thereof and the reaction of the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): No, Madam,

(b) Question does not arise in view of the reply at (a) above.

(c)& (d): DDA has informed that no tennis courts have been rented out to any academy. However, 3 tennis courts have been allotted to Peninsula Tennis Academy for tennis coaching on revenue – sharing basis of 60:40 between the academy and the sports complex respectively. Regular coaching is imparted from 4.30 P.M. to 6.30 P.M. and advance coaching is imparted from 6.00 A.M. to 9.00 A.M. and 4.00 P.M. to 7.30 P.M.

(e)& (f): DDA has also informed that only 3 tennis courts are allotted to the Peninsula Tennis Academy for coaching. Regular members of the Sports Complex can utilize the remaining 7 courts at the Complex. Besides, the regular members can also utilize the tennis courts allotted to the Peninsula Tennis Academy before and after the designated coaching hours.